

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:6042

ANSWERED ON:05.05.2005

UTILISATION OF LAND AFTER EXPLORATION OF OIL AND GAS

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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the mode utilization of the land by the Government after exploration of oil and gas therefrom;
- (b) whether the Government is contemplating to return the aforesaid land to the owners from who it acquired after exploring oil reserves; and
- (c) if so, the details thereof?

Answer

MINISTER OF PETROLEUM AND NATURAL GAS & PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

(a) to (c): Exploration companies acquire land for its exploration activities on either a permanent basis or temporary basis. The land acquired on a temporary basis is restored back to normal condition and returned to the land owner. Land acquired for a permanent basis is utilised for activities related to the production of oil and gas.